

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of APRIL 2020**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	29029	0	0	29029
Execution First Appeal	42	0	0	42
Regular Second Appeal	51311	0	2	51309
Execution Second Appeal	382	0	0	382
First Appeal from Order (MACT)	44771	0	0	44771
First Appeal from Order (Misc)	6835	2	0	6837
First Appeal from Order (Matrimonial)	1901	2	0	1903
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	294	0	0	294
Civil Revision	13912	0	0	13912
Civil Writ Petition	71367	23	5	71385
Letters Patent Appeal	3712	0	0	3712
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	28	0	0	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1176	0	0	1176
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	22	0	0	22
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	73	0	0	73
Interest Tax Appeals	0	0	0	0
Vat Appeals	411	0	0	411
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	3848	0	0	3848
Contempt Appeal Civil Petition	18	0	0	18
Arbitration Cases	397	0	0	397
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	245	0	0	245
X-Objection	1948	0	0	1948
Transfer Application	520	0	0	520
Review Applications	547	0	0	547
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>232978</b>	<b>27</b>	<b>7</b>	<b>232998</b>

#### CRIMINAL CASES

Criminal Appeal - DB	13331	0	0	13331
Criminal Appeal - DB Acquital	1826	0	0	1826
Criminal Appeal - SB	45152	2	0	45154
Criminal Appeal - SB Acquital	968	0	0	968
Criminal Revision	15495	1	0	15496
Criminal Revision (Family)	1555	0	0	1555
Criminal Writ	903	17	7	913
Murder Reference	8	0	0	8
Contempt Appeals (Criminal)	119	0	0	119
Criminal Main Misc	34418	31	6	34443
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10131	0	0	10131
Criminal Reference	2	0	0	2
PMLA-APPL	0	0	0	0
<b>Total of Criminal Cases</b>	<b>123908</b>	<b>51</b>	<b>13</b>	<b>123946</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>356886</b>	<b>78</b>	<b>20</b>	<b>356944</b>

Institution includes 14 cases of Remand back and Restored cases.